

1	2	3	4	5	6
27.	Chandigarh	1.50	32.40	—	39.67
28.	D & N Haveli	2.50	26.30	—	7.70
29.	Daman & Diu	5.50	38.64	—	5.51
30.	Delhi	1.50	345.71	320.00	56.69
31.	Lakshadweep	3.00	24.59	—	2.85
32.	Pondicherry	14.00	75.80	—	3.31
Total		3658.00	31063.01	2051.00	2130.00

Terrorist Activities in J & K

281. SHRI RAVI SITARAM NAIK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether terrorist incidents in J & K have increased recently;

(b) if so, the number of such incident took place in J & K during the last one year, month-wise;

(c) whether there has been large scale migration of people from J & K recently;

(d) if so, the reasons therefor;

(e) the number of persons migrated from J & K during the last six months; and

(f) the steps being taken to check such migration?

THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI) : (a) No, Sir, the number of incidents of terrorist violence in J & K have been on the decline since 1995 when they were 5939 incidents, which declined to 5014 in 1996, to 3420 in 1997 and to 2537 in first 10½ month of 1998.

(b) Question does not arise.

(c) to (f) There are no reports of large scale migration of people from J & K during the last six months.

[Translation]

Bogus Transfer Vouchers

282. SHRI BAIJNATH RAWAT :

SHRI AMAN KUMAR NAGRA :

SHRI PRADEEP KUMAR YADAV :

SHRI PUNNULAL MOHALE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Indian Oil Corporation Ltd. have decided to issue 500 LPG connections to the new distributors during 1997-98;

(b) if so, whether the said distributors have made fake registration by showing fake names and addresses and selling gas cylinders in black on large scale thus accumulating lakhs of rupees;

(c) if so, the number of cases of fake L.P.G. coupons, transfer vouchers, and priority vouchers detected by the Government and the Indian Oil Corporation Ltd., during each of the last three years; State-wise; and

(d) the action proposed to be taken against such distributors in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) Yes, Sir. As per this Ministry's guidelines, 1000 LPG connections are authorised to be released by newly commissioned LPG distributors within the first year, of which 500 connections are to be released at the time of commissioning and the balance 500 connections after three months of commissioning.

(b) In 1997-98, there is no established case of malpractices/irregularities, detected with LPG distributors of IOC, newly commissioned during 1997-98 in regard to release of new connections.

(c) The State-wise details of fake priority coupons and fake termination vouchers detected with LPG distributors of IOC during 1995-96 to 1997-98, are given in the enclosed Statement.

(d) In the event of deliberate acceptance of fake documents by LPG distributors, suitable action is taken against the distributors as per the Marketing Discipline Guidelines.